

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION No. 3536
TO BE ANSWERED ON 20.12.2021

Funds for Environmental and Forest Protection

3536. SHRI PARTHIBAN S.R.:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the number of places identified and protected by the Ministry under Environmental and Forest Protection Act, in Tamil Nadu;
- (b) the district-wise details thereof especially Salem; and
- (c) the funds allocated and utilized, district-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

- (a) to (c) There is no Act titled “Environment and Forest Protection Act”. In view of this fact, the question of identification and protection of places in Tamil Nadu along with allocation and utilization of funds does not arise.
